

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:4597
ANSWERED ON:25.04.2005
SUPPLY OF WATER TO SONIA VIHAR PLANT
Singh Shri Prabhunath;Yadav Shri Baleshwar

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Delhi has approached the Union Government to solve the dispute that has arisen due to non-supply of untreated water by the Government of Uttar Pradesh to Sonia Vihar water treatment plant; and

(b) if so, the action taken by the Union Government in this regard alongwith the outcome thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES(SHRI JAI PRAKASH NARAYAN YADAV)

(a) In March, 2005, Government of Delhi has requested Union Government to intervene and ensure the release of 200 cusecs of raw water by Uttar Pradesh for Sonia Vihar Water Treatment Plant in Delhi.

(b) To facilitate the resolution of the issue, the Union Government has been holding a series of meetings at various levels from time to time with the representatives of the Governments of Uttar Pradesh and Delhi. Uttar Pradesh had earlier released 80 cusecs of raw water for Sonia Vihar Plant for a period of two and half months with effect from 29.12.04. In a meeting convened on the basis of the fresh request of Delhi Government in March 2005, the need for water to run the Plant and the difficulty being faced by the Uttar Pradesh Government to make releases was established. Delhi Government desired that UP should continue the release of a minimum of 80 cusecs of water for the Plant. It was also noted that a minimal sacrifice by Uttar Pradesh would be required to meet the water requirement projected by the Delhi Government.